

(b) Yes, Sir.

(c) In its comments, Central Statistical Organisation (CSO) has drawn attention towards the weak points in the formulation at the micro and macro levels and towards statistical challenges.

(d) The report of the Expert Group and comments received thereon have been considered in the light of the proposal for setting up an Equal Opportunity Commission.

Settlement of dues of Maharashtra Government

1726. SHRI SHARAD ANANTRAO JOSHI: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether any proposal from the Maharashtra Government is pending with the Ministry, regarding payment of funds for the non-conventional energy projects successfully implemented since 2002-03;

(b) whether it is a fact that the amount due to the State Government amounts to around Rs. 500 crore; and

(c) if so, the reasons for the delay and by when the claim is likely to be settled?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) Yes, Sir.

(b) and (c) No, Sir. However, proposals for release of Central Financial Assistance totaling around Rs. 10 crore under the Biogas programme for the period 2002-03 onwards have been received. There are pending settlement due to discrepancies/non-receipt of Audit reports. The State Government has been advised to clarify and fulfill the requirements at the earliest.

Electrification of Remote Villages

1727. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the details of achievements made in the backward districts of the country under the Remote Village Electrification Programme, till May, 2009;

(b) whether any installation cost has been fixed for solar energy devices and setting up of bio-gas plants under the National Bio-gas and Manure Management Programme as well as subsidy given to the people below poverty line; and

(c) if so, the details thereof and whether there is any special price list for the North Eastern Region?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) The Remote Village Electrification Programme is being implemented in those remote, unelectrified villages/hamlets where grid connectivity will not be feasible in near future. These villages generally lie in economically, socially or industrially backward regions of the country. The details of villages/hamlets covered under the Programme as on 31st May, 2009 are given in the enclosed Statement-I (See below).

(b) and (c) The Ministry has not laid down installation costs for solar energy devices under the Remote Village Electrification Programme as well as for setting up of biogas plants under the National Bio-gas and Manure Management Programme. Instead, the levels of Central Financial Assistance (CFA)/subsidy are specified. The details of CFA/subsidy levels, including those applicable for beneficiaries belonging to below poverty line category and to those in the North Eastern Region are given in the Statement-II.

Statement-I

*State-wise Details of Villages/Hamlets Covered as on 31st May 2009,
for Financial Support under Remote Village Electrification Programme*

S.No.	State	No. of Villages/ Hamlets
1	Andhra Pradesh	13
2	Arunachal Pradesh	298
3	Assam	1986
4	Chhattisgarh	588
5	Gujarat	38
6	Haryana	286
7	Himachal Pradesh	22
8	Jammu & Kashmir	235
9	Jharkhand	477
10	Karnataka	79
11	Kerala	607
12	Madhya Pradesh	274
13	Maharashtra	353
14	Manipur	240
15	Meghalaya	97
16	Mizoram	20
17	Nagaland	3
18	Orissa	306
19	Rajasthan	327
20	Sikkim	13
21	Tamil Nadu	184
22	Tripura	755
23	Uttarakhand	718
24	Uttar Pradesh	250
25	West Bengal	1186

Statement-II

Central Financial Assistance (CFA) for various renewable energy options under Remote Village Electrification Programme

I- Solar Photovoltaic Systems

Maximum Central Financial Assistance, Amount in Rupees

SPY System	General Category States	Special Category States including North Eastern Region
Homelighting System Model I	5895	6165
Homelighting System Model II	11250	11250
Streetlighting System	19602	20578
Power Plants	3,15,000 per KW including modules, batteries, electronic systems, internal cabling, structures, all civil works, fencing, etc. An additional CFA worked out on the basis of Rs.3150 per household will be given towards the cost of distribution lines, service connections, fittings and fixtures inside the houses.	

For BPL households, the above amounts will be multiplied by a factor of 1.11.

The above CFA values are based on the costs which include supply of the systems at the site, installation, commissioning and onsite Annual Maintenance Contract (AMC) for five years including warranty for parts and components such as battery, electronics, lamps, etc. For PV modules, the warranty will be for ten years.

II - Small Hydro Projects

Region	Capacity	Maximum CFA/ kW (Rupees)
Plain & other regions of all other States	Upto10 kW	98100
	Above 10 kW and upto 100 kW	92700
	Above 100 kW and upto 1000 kW	68400
Notified Hilly regions of all other States & Islands	Upto10 kW	1,07,100
	Above 10 kW and upto 100 kW	1,01,700
	Above 100 kW and upto 1000 kW	77400
N.E. Regions, Sikkim, Uttaranchal, J&K and Himachal Pradesh (Special Category States)	Upto10 kW	1,16,100
	Above 10 kW and upto 100 kW	1,10,700
	Above 100 kW and upto 1000 kW	86400

The above prices are inclusive of all civil works, distribution network within the village transportation, installation and commissioning charges and Annual Maintenance Contract for 5 years. The cost of transmission lines from the power plant to the village are not included.

III- Biomass Gasifies Project

Maximum Central Financial Assistance/kW, (Rupees)				
Type of System	Gasifier rating	Plain	Hilly areas	North-East
100% Producer Gas	Upto 10kWe	68040	71442	74844
	>10 upto 20kWe	48528	50954	53380
	>20 upto 50 kWe	49500	51975	54450
	>50 kWe	43726	45912	48099
Dual fuel	Upto 10 kWe	60466 (63,000)	63489 (66150)	66512 (69300)
	>10 upto 20kWe	40,500	42525	44550
	>20 upto 50kWe	36000	37800	39600
	>50 kWe	31500	33075	34650

- Note: 1. Figures in brackets include increases in cost on account of oil ghani.
 2. Prices are inclusive of 5 year AMC (2years warranty + 3 years), distribution network within the village, all civil works, transportation charges and installation and commissioning charges.

Current pattern of Central Subsidy for Different categories of beneficiaries/ areas under National Biogas and Manure Management Programme

Category	Amount of Central subsidy per plant
North Eastern Region States and Sikkim (except plain areas of Assam).	Rs.11,700/-
Jammu & Kashmir, Himachal Pradesh, Uttarakhand (excluding terai region), Nilgiris of Tamil Nadu; Sadar Kurseong and Kalimpong sub-divisions of the Darjeeling district (WB), Sunderbans, Andaman and Nicobar Islands.	Rs.4,500/- (Restricted to Rs.3,500/- for 1 Cu. M. fixed dome type)
Scheduled Caste, Scheduled Tribe, desert districts, small and marginal farmers, landless labourers, terai region of Uttarakhand, Western Ghats and other notified hilly areas	Rs.3,500/- (Restricted to Rs.2,800/- for 1 Cu.M. fixed dome type)
All Others	Rs.2,700/- (Restricted to Rs.2,100/- for 1 Cu.M. fixed dome type)
Plain Areas of Assam	Rs.9,000/-
Additional Central subsidy for cattle dung based biogas plants linked with sanitary toilet in individual households	Additional subsidy for linking cattle dung based biogas plant with sanitary toilet is payable @ Rs. 500/- per plant.